

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 5549
TO BE ANSWERED ON 6TH APRIL, 2022**

REFORM IN TELECOM SECTOR

**5549. SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:
SHRI KOTHA PRABHAKAR REDDY:
SHRIMATI VANGA GEETHA VISWANATH:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has initiated any reform in the Telecom Sector and if so, the details thereof;
- (b) the details of the progress made in 4G/5G/6G technology along with the growth and job opportunities therefrom;
- (c) the steps being taken for required spectrum auctions to be conducted in future to facilitate rollout of 5G mobile services; and
- (d) the details of the progress made so far in this regard and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) The government has approved structural and procedural reforms in the telecom sector on 15th September 2021. These reforms include Rationalization of Adjusted Gross Revenue; Rationalization of Bank Guarantees(BGs); Rationalization of interest rates and removal of penalties; Dispensing with the requirement of BGs (for auctions held henceforth) to secure instalment payments; Increasing spectrum tenure from 20 years to 30 years(in future auctions); Permission for surrender of spectrum after 10 years (in future auctions); Dispensing with the requirement of Spectrum Usage Charge (SUC) for spectrum acquired in future spectrum auctions; Removal of additional SUC of 0.5% for spectrum sharing; Permission for 100% Foreign Direct Investment (FDI) in telecom sector under automatic route subject to safeguards; Fixed time for spectrum auctions (normally in the last quarter of every financial year); Requirement of licenses under 1953 Customs Notification for wireless equipment replaced with self-declaration; Permission for Self-KYC; e-KYC rate revised to only one Rupee; Dispensing with the requirement of fresh KYC for shifting from Prepaid to Post-paid and vice-versa; Replacement of paper Customer Acquisition Forms with digital storage of data; Easing SACFA clearance for telecom towers; and Addressing liquidity requirements of the Telecom Service Providers by way of moratorium/deferment.

(b) As per the information provided by the Telecom Service Providers (TSPs), 4G mobile coverage has been provided to 98% of the population of India. This massive 4G roll-out has boosted economic activities across the country, which has resulted in growth and creation of job opportunities. As far as 5G is concerned, permissions have been accorded to Indian TSPs for conducting trials for use and applications of 5G technology. With a view to lead innovations in next phase of technology development, the Department of Telecommunications has constituted a Technology Study Group on 6G.

(c) & (d) The government has sought recommendations from the Telecom Regulatory Authority of India (TRAI) on auction of spectrum in frequency bands identified for International Mobile Telecommunications (IMT)/5G in India.
